

Committees in Ministry of Defence

1412. **Shri Daljit Singh:** Will the Minister of Defence be pleased to state:

(a) the total number of Committees and sub-Committees working under his Ministry at present; and

(b) the total number of members on those Committees?

The Minister of Defence (Shri Y. B. Chavan): (a) I presume the hon'ble Member desires information about the number of Standing Committees and sub-Committees (but excluding Working Groups or Study Groups etc.) that advise the Ministry. The number of such bodies is 39.

(b) The total members of these Committees are 414.

Compulsory Notification of Vacancies

1413. { **Shri A. V. Raghavan:**
Shri Potttekatt:

Will the Minister of Labour and Employment be pleased to state:

(a) whether a large number of employers in the private and public sectors have failed to notify their vacancies and to submit returns under the Employment Exchanges (Compulsory Notification of Vacancies) Act, 1959;

(b) the number of such failures notified State-wise, during the past three years; and

(c) the steps taken to implement the provisions of the Act?

The Minister of Labour and Employment (Shri Sanjivayya): (a) No.

(b) Not available.

(c) The first step is that the provisions of the Act are brought to the notice of the defaulting employers so as to educate them in regard to the requirements of the Act. In case of persistent defaulters, the records and documents maintained by them are examined and show-cause notices issued where appropriate. In addition, special studies of the working of

the Act have been taken up in various States to ensure proper implementation of the Act.

Mis-directions to I.A.F. Planes by Pakistan

414. { **Shri Hari Vishnu Kamath:**
Shri P. C. Borooah:
Shri D. C. Sharma:

Will the Prime Minister be pleased to state

(a) whether the Government of Pakistan have replied to Government's note protesting against radio mis-directions to I.A.F. planes flying over our own territory;

(b) if so, the contents thereof;

(c) whether it has been replied to; and

(d) whether the entire correspondence will be laid on the Table?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) to (d). Copies of communications exchanged between the Governments of India and Pakistan on the subject are placed on the Table of the House [Placed in Library. See No. LT-2568/64].

12 hrs.

**RE. CALLING ATTENTION
NOTICES AND MOTIONS FOR
ADJOURNMENT**

Mr. Speaker: I have received notices of 13 calling attention and 4 adjournment motions regarding the U.P. matter. I cannot appreciate how an adjournment motion can be tabled in this context. There is no Centre's responsibility. Incidentally, I got notice of a motion at my house from Dr. Lohia yesterday. I would rather request the hon. Members not to send notices there, to my house because if